

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO.92/2002
in
O.A. NO.1671/2000

This the 22nd day of April, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

Government of NCT of Delhi & Anr. Applicants

-versus-

Banwari Lal Respondent

O R D E R (By Circulation)

Hon'ble Shri V.K.Majotra, Member (A) :

Respondents in OA-1671/2000 which was decided on 31.1.2002 have filed this application seeking review of the said order.

2. Perusal of the review application and the grounds raised therein indicate that the review applicants have attempted at re-arguing the case which is beyond the scope and ambit of review. Accordingly, this review application is dismissed, in circulation.

V.K.Majotra

(V. K. Majotra)
Member (A)

Ashok Agarwal

(Ashok Agarwal)
Chairman

/as/